

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:635  
ANSWERED ON:28.07.2010  
FUEL SUPPLY AGREEMENT  
Rao Shri Nama Nageswara

**Will the Minister of COAL be pleased to state:**

- (a) whether the Coal India Ltd. (CIL) has recently decided to supply 80% of its coal through Fuel Supply Agreement (FSA) to the power utilities;
- (b) if so, the details thereof;
- (c) whether the draft FSA has been prepared and approved by the board of CIL; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL (INDEPENDENT CHARGE) AND MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a): No, Sir.

(b) to (d): Does not arise, in view of reply given in respect of part (a) of the question.